

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-04-2024 AT 10:30 AM**

**CP 72/2008  
TP No.30/HDB/2016  
u/s. 397/398 of Companies Act, 2013**

**IN THE MATTER OF:**

Mr. Anand Prakash Sanghi & 6 others

**...Petitioner**

**AND**

Sanghi Textiles Pvt Ltd & 8 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

No representation for both sides. For clarification, call on 09.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**